

three years is as follows:

Year	Extra Departmental Branch Post Offices (EDBOs)	Departmental Sub Post Offices (DSOs)
1995-96	Nil	Nil
1996-97	4	2
1997-98	Nil	Nil

No post office has been opened in Wardha district of Maharashtra during the last three years.

(b) The places where post offices are proposed or being opened during 1998-99 are as follows:—

- (1) Tamaswadi, District Nagpur.
- (2) Narasala, District Nagpur.
- (3) Borda, District Nagpur.

**Supply of L.P.G. connections to Distributors in Ambala**

1793. SHRI BAIJNATH RAWAT:  
SHRI PRADEEP KUMAR YADAV:  
SHRI PUNNU LAL MOHALE:

Will the Minister of PETROLEUM AND NATURAL GAS be please to state:

(a) whether the supply of LPG connections is very less to the distributors of Ambala district as compared to the distributors of other districts of Haryana;

(b) if so, whether the Government propose to bring the supply of LPG connections at par in Ambala district with the other districts of the State;

(c) whether any irregularity have come to the notice of the Government in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) The release of LPG connections to various distributors in the country including those located in Ambala, is carried out as per the Government guidelines. The LPG connections are released in a phased manner throughout the country depending upon the LPG availability, waiting list, slack available with the distributors and their viability. There is no separate system for allocation of new connections based on individual districts or individual states. There is no irregularity in the allocation of new connections to the distributors of Oil Companies in Ambala District.

[English]

**Hydel and Thermal Projects**

1794. SHRI K.D. SULTANPURI: Will the Minister of POWER be pleased to state:

(a) the number of Hydel Power Projects sanctioned during the last ten months in the Government and Private Sectors;

(b) the number of Hydel and Thermal Power Projects sanctioned to Non Resident Indians during the said period; and

(c) the expected power generation from the projects?

THE MINISTER OF POWER, MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF NON-CONVENTIONAL ENERGY SOURCES (SHRI P.R. KUMARAMANGALAM): (a) to (c) The details of the projects which have been given techno-economic clearance by Central Electricity Authority (CEA) during